

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 540 of 2020

In the matter of:

Amsons Communication Pvt. Ltd.

....Appellant

Vs.

ATS Estates Pvt. Ltd.

....Respondent

Present:

Appellant: Mr. Riju Raj Singh Jamwal, Advocate.

Respondent: Mr. Rajesh Ranjan, Mr. Neeraj Matta, Advocates.

ORDER

(Through Virtual Mode)

19.01.2021: Pleadings are complete. Written submissions have not been filed.

Learned counsel for the parties may file written submissions not exceeding three pages along with compilation of relevant case law within three weeks.

List the appeal 'for hearing' on 18th February, 2021 before Court No.II.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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